

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:563

ANSWERED ON:13.08.2012

ONE RANK ONE PENSION

Gulshan Smt. Paramjit Kaur;Jagannath Dr. M.;Kanubhai Patel Jayshreeben;McLeod Smt. Ingrid;Mishra Shri Mahabal ;Reddy Shri Anantha Venkatarami;Sampath Shri Anirudhan;Sharma Shri Jagdish

Will the Minister of DEFENCE be pleased to state:

- (a) the current status of implementation of One Rank One Pension for the Ex-servicemen on the basis of the report of a Committee headed by the Cabinet Secretary, constituted by the Government;
- (b) whether several demands of Ex-servicemen in this regard are still pending for decision and if so, the details thereof;
- (c) whether the Government has again constituted a Committee to look into the pay and pension related grievances of the serving and retired defence personnel;
- (d) if so, the details thereof including the terms of reference of the Committee; and
- (e) the time by which the report is likely to be submitted to the Government and the recommendations implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) On the recommendations of PMO, a Committee was set up under the Chairmanship of Cabinet Secretary in June, 2009 to look into the issue of 'One Rank One Pension and other related matters'. After considering all aspects of the matter, the Committee keeping in mind the spirit of the demand, suggested several measures to substantially improve pensionary benefits of Personnel Below Officer Rank (PBOR) and Commissioned Officers, which have been accepted by the Government and orders for implementation of all the recommendations have been issued.

(b) to (e): Government has constituted a Committee headed by Cabinet Secretary and consisting of Principal Secretary to Prime Minister, Defence Secretary, Expenditure Secretary, Secretary (ESW) and Secretary, DOP&T for looking into the pay and pension related issues of relevance to Defence Services Personnel and Ex-servicemen. The Committee has already had several meetings and the recommendations of the Committee are to be submitted to the Government by 8.8.2012. Action on the recommendations can be taken after the committee's report is processed and accepted by the government.